

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 20.01.2020**

**NOTICE**

Take notice that the following matters Adjourned on 14.01.2020 in Court No-III will be listed in the Court No-IV as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	14.01.2020	31.01.2020
2.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	14.01.2020	31.01.2020
3.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	14.01.2020	31.01.2020
4.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors.  <b>With</b>	14.01.2020	31.01.2020
5.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	14.01.2020	31.01.2020
6.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	14.01.2020	31.01.2020
7.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.  <b>With</b>	14.01.2020	31.01.2020
8.	Comp. App. (AT) No. 03 of 2020	Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr.	14.01.2020	31.01.2020

9.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	14.01.2020	31.01.2020

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**By Order**

**-sd/-  
Registrar**